

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 16.07.2021

No. 198 A : Hon'ble the Chief Justice has been pleased to appoint Ms. Namita Singh, Additional District & Sessions Judge, Patna, presently working on deputation as Officer-on-Special Duty, Patna High Court, Patna as Officer on Special Duty, Patna High Court, Patna with effect from the date she assumes charge of her office vice Sri Purushottam Mishra since transferred.

By order of
Hon'ble the Chief Justice
Sd/- N.K. Pandey
Registrar General

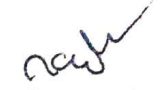
Memo No 29290-29310 / Dated, Patna the 16.07.2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna/ I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions Judge, Patna/ Ms. Namita Singh, Additional District & Sessions Judge, Patna (presently working on deputation as O.S.D., Patna High Court, Patna)/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Court Officer, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information.

(The officer concerned may be directed to make over charge of her present assignment at Patna immediately so as to join her new assignment soon thereafter.)

(-) D.J., Patna and Ms. Namita Singh only

By order of
Hon'ble the Chief Justice


Registrar General